

[English]

(e) if so, the details thereof?

**Public awareness on consumers
Interest through Media**

5732. SHRI ZAINUL ABEDIN:
SHRI SUKHENDRA SINGH:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Song and Drama Division prepared dramas on consumer protection in order to create awareness among the consumers:

(b) if so, the details of the theme of the dramas:

(c) when it is likely to be telecast:

(d) whether Government also propose to utilize services of Doordarshan and AIR to create public awareness about interest of consumers; and

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) Yes, Sir.

(b) Two dramas namely 'Haqdaar' and 'Doodh Aur Paani' have been prepared by Song & Drama Division on Consumer Protection Act, 1986.

(c) The programmes are designed for traditional media and not for Television.

(d) and (e). Doordarshan and All India Radio are already telecasting/broadcasting programmes on creating public awareness about the interest of consumers regularly.

Doordarshan, in addition, telecast spots and quickies as per details given in the attached statement. The formats used by All India Radio are talks, discussions, dialogues, plays, features, family serials and interviews with the consumers.

STATEMENT

S. No.	Name of the short/quickies	Duration
1	2	3
1.	Kitchen ware	1.00
2.	Instruments for Rural Utility	1.00
3.	Safety in Gas Use	1.10
4.	Safety Measures in installing Gas Cylinder	1.48
5.	Safety for Domestic LPG Consumers	1.50
6.	Agmark	1.03
7.	ISI Mark	1.03
8.	Right of the Consumers	1.03
9.	Consumer Redressal	1.00